## Production of oil from rice bran

- 700. shri B. SATYANARAYAN REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) what is the total installed capa city of the rice bran refinene3 set up in the country to produce edible oil from rice bran;
- (b) the total quantity of rice bran oil produced during the year 1986-87; and
- (c) whether it is a fact that the rice bran refineries are facing a closure due to lack of encouragement from Government?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) Government authorisation is issued generally for refining of vegetable oils including rice bran oil. Manufacturers may or may not refine rice bran oil. As per the Report of the Working Group on Edible

Oila for the 7th Five Year Plan, the total annual capacity of the refineries in the country is estimated at around 20 lakh tonnes.

- (b) About 2.57 lakh tonnes.
- (c) Incentives have been provided by Government for production of riee bran oil.

## Expenditure incurred by the NAFEO on IAS Officers

- 701. DR. G. VIJAYA MOHAN RECDY: Will the Minister of AGRICULTURE be pleased to state:
- (a) what is the expenditure incurred by NAFED on IAS Officers sent by Government on deputation, sepa rately on salary, internal travelling allowances, foreign trips and other benefits during the past three years; and
- (b) whether Government propose to extend Management subsidy to the Cooperative Institutions to set off such expenditure on IAS officers?

THE MINISTER OF AGRICULTURE (SHRI G. S. DHILLON): (a):

ltem -					Year	Expendi- ture in- curred (Rs, in lakhs)
(i) Salary & Allowances			•		1983-84	0.45
					1984-85	
					1985-86	1.19
(ii) Other benefits i.e. cost of accommodation etc 1983-84					0.65	
				1984-85		
					1985-86	0 27
(iii) Internal Travel					1983-84	0.36
					1984-85	
					1985-86	0.36
(iv) Foreign Travel					1983-84	1.89
					1984-85	••
					1985-86	

(b) No such assistance is provided by the Government and, hence the question, does not arise

## Misappropriation of Funds out of the Capital invested by Government in NAFED

702. DE. G. VIJAYA MOHAN REDDY: Will the Minister of AGRICULTURE be pleased to state;

- (a) The capital invested by Government directly or through NCDC in NAFED by way of share capital, loan assistance and subsidy;
- (b) whether Government are aware that the Auditors have reported instances of misappropriation of funds by appropriating inadmissible expenditure under the staff welfare accounts head during 1985-86;
- (c) if BO, the detals thereof and the amount involved therein-
- (d) whether Government propose to take preventive steps to stop the practice of misappropriation of funds; and
  - (e) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI G. S. DHILLON): (a) National Cooperative Development Corporation (NCDC) had provided total assistance of Rs. 966.S7 lakhs to NAFED comprising of Rs. 885.26 lakhs as loan, Rs, 40.00 lakhs as share capital and Rs. 41.71 lakhs as subsidy up to 30th June, 1986. Government had invested in amount of Rs. 18.00 lakhs as share capital and Rs. 510.90 lakhs as loan as on 30th June, 1986. NAFED is the Central Nodal Ages Cy for price support operations undertaken in collaboration with the State designed Agencies for which cent percent losses are met by the Government in case of oilseeds. Central Government gives on account advances to NAFED to meet losses an as on 30th June, 1986 such advances stood at Rs. 204.93 lakhs.

(b) The Audit observations for the year 1985-86 do not point out any

misappropriation of funds by appre-priating in admissible expenditure under Staff Welfare Account Head. NAFED books the expenditure under various Heads in accordance with the definition given in NAFEDs Accounting Manual. The General Body ©i NAFED which met on 12-3.1987, sidered the Audit Report.

(c) to (e) Do not arise.

## Irrigation in Orissa

703. SHRI BASUDEB MOHAPATRA; Will the Minister of WATSR RESOURCES be pleased to state:

- (a) the area of land brought under irrigation in the years 1985 and 1986 and proposed to be brought under irrigation during 1987-88 in Orissa in general and Kalahandi, Balangir, Phulabani and Mayurbhanj districts in particular;
- (b) the details of financial assistance to be given for the areas proposed to be brought under irrigation during the year 1987-88; and
- (c) the total amount allocated and spent in the years 1985 and 1986 in the aforesaid districts?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND): (a) During the years 1985-86 and 1986-87, an additional area of about 92 th. ha. was brought under irrigation in Orissa (anticipated). The target for 1987-88 is 67.50 th. ha. District-wise details are not maintained at the Centre.

- (b) No special financial assistance is given. Central assistance is given in the form of bloc loans and grants and is not tied to any scheme or sector of development. The agreed Plan outlay for major, medium and minor irrigation projects in Orissa for 1987-88 is Rs. 185.38 crroes.
- (c) The total approved outlay for major-medium and minor irrigation schemes in Orissa for two years of 1985-86 and 1986-87 were Rs. 246.70 crores. The anticipated expenditure